IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH (COURT-I)

CP-212/245/NCLT/MB/MAH/2017

In the matter of:

Mr. Sanjay Lalchand Siriah

Vs.

White Steel Engg. Solutions (P) Ltd.

.. PETITIONER

.. RESPONDENT

SECTION:

Under Section 245

Order delivered on 12.10.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

DEEPA KRISHAN

Hon'ble Member (Technical)

For the Petitioner /Appellant

: Mr. PK Mittal, Advocate

Ms. Deepika Dixit, Advocate

For the Respondent/Corporate Debtor

: •

ORDER

Learned Counsel for the applicant in application in CA-361(PB)/2017 is present and represents that this application has been filed for seeking for restoration of the petition which was dismissed for non-prosecution by the Hon'ble Principal Bench vide its order dated 05.9.2017.

Taking into consideration the same, this matter should be placed for hearing before the Hon'ble Principal Bench on 17.10.2017 for its consideration.

List on 17.10.2017.

(DEEPA KRISHAN)

MEMBER (TECHNICAL)

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit

12.10.2017